

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **7th & 10th June, 2021** :

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The Hon'ble Division Bench will take up the matters through Video Conference from 10.30 a.m. to 1.30 p.m. and thereafter the Single Bench - I and Single Bench – II will take up the single bench matters through Video Conference in their respective Courts at 2.30 p.m. to 4.30 p.m.

High Court of Bombay at Goa,
Panaji, Goa

Date : 04-06-2021

Sd/-

(Kiran A. Bagi)
Registrar (Judicial)